

(2020) 09 TP CK 0003

Tripura High Court

Case No: Matrimonial Appeal No. 06 Of 2015

Surajit Debbarma

APPELLANT

Vs

Sonali Debbarma

RESPONDENT

Date of Decision: Sept. 23, 2020

Acts Referred:

Divorce Act, 1869 " Section 10, 10(1, 32)#Indian Penal Code, 1860 " Section 34, 494, 498(A)#Hindu Marriage Act, 1955 " Section 13, 13(1)(ia)#Special Marriage Act, 1954 " Section 27

Citation: (2020) 09 TP CK 0003

Hon'ble Judges: S. Talapatra, J; S.G. Chattopadhyay, J

Bench: Division Bench

Advocate: K.N. Bhattacharjee, A.S. Lodh, J. Majumder

Final Decision: Allowed

Judgement